COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 01 OF 2016 APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016 APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016 APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016 APPEAL NO. 297 OF 2016

Dated: 25th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 01 OF 2016

Chairman-Cum-Managing Director, Rajasthan Appellant(s)

Rajya Vidyut Prasaran Nigam Ltd. & Anr.

۷s.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra

Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 09 OF 2016 & IA NO. 113 OF 2016

Delhi Transco Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms Swapna Seshari

Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 20 OF 2016 & IA NO. 50 OF 2016

Uttar Pradesh Power Transmission Corporation Ltd. Appellant(s)

& Ors.

Vs.

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Sunil Kumar Rai

Mr. Altaf Mansoor Mr. Puneet Chandra

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 26 OF 2016 & IA NO. 72 OF 2016

State Load Despatch Center, Delhi Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms Swapna Seshari

Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

APPEAL NO. 297 OF 2016

Punjab State Transmission Corporation Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>12th & 13th December, 2018.</u> Learned counsel for the parties may file written submissions on or before 03.12.2018 with advance copy to the other side. Interim order, if any, to continue till the next date of hearing.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

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